

and safety match industries are reserved for exclusive development in the Small Scale Sector.

(b) to (f) The requisite information is being collected from the concerned authorities and will be laid on the Table of the Sabha.

[English]

Excesses committed by Police against Greek Lady

5917. SHRI SAILENDRA KUMAR :
SHRI BENI PRASAD VERMA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a Greek Lady Vasiliki Derau Kaki has written a letter to the Home Minister regarding excesses committed with her by the higher officers of Delhi Police on May 31, 1998.

(b) if so, the contents thereof; and

(c) the action taken by the Union Government in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) A letter was received from Ms. Deroukaki on 28th, 1998 in which she complained that she had been cheated by an Indian businessman who had failed to supply goods to her even after receiving the payment and when she approach Delhi Police in this regard, they did not register her complaint against the said businessman.

(c) Delhi Police have reported that the complaint earlier lodged by her was not registered as it did not make out any cognizable offence as per the legal advice obtained in the matter. She has, however, filed a Criminal Writ Petition in the Delhi High Court and the matter is *sub-judice*.

New Delhi Municipal Council

5918. PROF. S.P. SINGH BAGHEL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government have received any complaints against any Head of the Department in New Delhi Municipal Council for misbehaviour with employees;

(b) if so, the details thereof;

(c) whether complaints have also been received against the said officer for various corruption charges;

(d) if so, whether any enquiry has been conducted into those corruption charges;

(e) if so, the outcome thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) Yes, Sir. The allegation of misbehaviour pertains to use of abusive and unparliamentary language against subordinate staff.

(c) to (f) The aforesaid complaint also contains the allegation of corruption in three cases against the officer. While one of these three cases has been closed by New Delhi Municipal Council after preliminary investigation, the enquiry in the second case is in the process of completion. In the third case, the firm in question has filed a writ petition in Delhi High Court against the New Delhi Municipal Council and the matter is presently *sub-judice*.

Assistance from Voluntary Organisations

5919. SHRI SHIVRAJ SINGH CHOUHAN :
SHRI SURENDRA PRASAD YADAV
(JAHANABAD) :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government have sought the assistance from the voluntary organisation for organising camps to provide information about diabetics;

(b) if so, the details thereof; and

(c) the reaction from those organisations thereto?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) No, Sir.

(b) and (c) Question does not arise.

Black Cat Commandos' Death

5920. SHRI BALASAHEB VIKHE PATIL : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Black Cat Commandos (NSG) are deployed for the security of VIP and VVIP all over India;

(b) the number of Black Cat Commandos have died while on duty or otherwise during the last three years;

(c) whether the cause of their death has been investigated thoroughly by the Competent Authority and report sent for investigation;

(d) the number of cases are filed; and

(e) the number of cases the Government has paid pension/family pension and other dues?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) NSG Commandos are deployed for the security of certain highly threatened dignitaries in various parts of the country.

(b) The number of NSG personnel who died during the last 3 years (1995-97) is 24.

(c) Cause of death has been investigated thoroughly by the competent authorities by conducting Court of Enquiries in all the cases wherever applicable.

(d) and (e) All the cases have been investigated successfully except one case for which additional Court of Enquiry has been ordered. Government has finalised Pension and Family Pension in all the cases, except one in which additional Court of Enquiry has been ordered. Death Gratuity has not been released for want of Succession Certificate in that case.

[Translation]

Smuggling of Shahtus Shawls

5921. SHRI BHAGWAN SHANKAR RAWAT : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the smuggling of shahtus shawls has been going on at a large scale in the country;

(b) if so, the number of persons arrested/found engaged in this activity during the last three years;

(c) the names of the companies involved in this activity; and

(d) the action taken by the Government in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (d) Available information with the Ministry of Environment and Forests indicates that there is a certain amount of smuggling of shahtoosh shawls.

During the last three years six cases of illegal trade in shahtoosh were detected by the Regional Offices of Wildlife Preservation and two persons were arrested in this connection.

One Company, namely, Cottage Industries Exposition was involved in an attempted case of smuggling of shahtoosh shawls during the year 1996-97.

Action under the Wildlife Protection Act, 1972 and the Customs Act is being taken against the offenders in these cases.

Foreign Trade

5922. SHRI R.S. GAVAI : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state : whether the State Government of Maharashtra has urged the Director of Foreign Trade, a department of Central Government to recommend the fertilizer unit of M/s South India Fertilizers and Industries Limited for declaring its eligible for getting fix export benefit?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL) : No, Sir. No such recommendation has been received so far from the State Government of Maharashtra.

[English]

Communal Riots

5923. SHRI S. AJAYA KUMAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of communal riots took place in the country during the last one year; and

(b) the number of people died in communal riots, State/Union Territory-wise?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) Six major communal riots have been reported from different parts of the country during the period 1st July, 1997 to 30th June, 1998, in which 50 persons lost their lives as per details given below :

State	No. of persons killed
Andhra Pradesh	9
Karnataka	1
Tamil Nadu	33
Uttar Pradesh	7
Total	50

Linguistic Survey

5924. SHRI BIKRAM KESHARI DEO : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government have made any linguistic survey of the country;

(b) if so, the details thereof;

(c) whether it is a fact that the number of people speaking vernacular languages is on the decline;